

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	·
COMPANY PETITION/APPLICATION NO.	CPNo.186/59/HDB/2017
NAME OF THE COMPANY	Abhaya Cements Private Limited Others
NAME OF THE PETITIONER(S)	Mr.Tondapi Srinivas Rao&another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited Others
UNDER SECTION	59

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. VENKATOHWARRAD R. MINDEL A	Aovocala	VYlawyers @ g-noil-com.	4
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V-Padma Priyanka Authonised Representativé	ACS	Prigapoleviæ gracilcom	V-Priyanka
Hullionsed Representative			

## **ORDER**

Heard Ms.V.Padma Priyanka Learned PCS for the Respondent submitted that she already filed a memo of appearance and filed a counter. Mr. L.Venkateshwar Rao Learned Counsel for the Petitioner wants 2 weeks of time to file Rejoinder.

Post the Case on 26.03.2018.

Member (T)

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Member (J)